



पेंशन निधि विनियामक और
विकास प्राधिकरण
बी-14/ए, छत्रपति शिवाजी भवन,
कुतुब संस्थागत क्षेत्र,
कटवारिया सराय, नई दिल्ली-110016.
दूरभाष : 011-26517501, 26517503, 26133730
फैक्स : 011-26517507
वेबसाइट : www.pfrda.org.in

**PENSION FUND REGULATORY
AND DEVELOPMENT AUTHORITY**
B-14/A, Chhatrapati Shivaji Bhawan,
Qutab Institutional Area,
Katwaria Sarai, New Delhi-110016.
Ph : 011-26517501, 26517503, 26133730
Fax : 011-26517507
Website : www.pfrda.org.in

01st March, 2018

To

Various General Insurance companies

Subject: - Inviting bids from IRDAI registered Insurance companies for Group Medclaim (Family Floater) policy for officers/staff and their dependents of the Pension Fund Regulatory and Development Authority – reg.

1. Pension Fund Regulatory and Development Authority (PFRDA) is a statutory regulatory body set up to regulate and develop the pension sector in India, with its Head Office located in New Delhi. PFRDA proposes to purchase a Group Medi-claim (Family Floater) policy for its officers/staff and their dependent family members for a period of one year, i.e. 01.04.2018 to 31.03.2019.
2. At present, the coverage under the GMC policy is to be provided to a total of 194 members, i.e. existing 64 officers/ staff and their 130 dependents for a total sum insured of Rs. 3,24,00,000/-. The list of the officials/staff and their dependents along with the respective sum insured, date of birth is enclosed as **Annexure I**.
3. The policy should provide comprehensive medical insurance coverage including maternity benefits, minimally on the similar terms and conditions as per the earlier Group Medi-claim policy of PFRDA. The copy of the earlier GMC policy is enclosed herewith for reference as **Annexure II**. Further, the details of the premium paid and amount claimed by PFRDA for the policy period 01.04.2015 to 31.03.2016, 01.04.2016 to 31.03.2017 and 01.04.2017 to present (as on 31.01.2018) is given as **Annexure III**.
4. The bid should comply with the following terms and conditions broadly;
 - a. Family Floater Extension –Comprising of family composition as Self + Spouse + Dependent Children + 2 Dependent Parents+ unmarried minor brothers as well as unmarried, divorced, abandoned, separated from their husbands or widowed sisters residing with and wholly dependent on the employee. The entire sum insured for the family should be available as floater.

- b. Maternity Benefit Cover - Rs.50,000/-for Normal and Caesarean delivery, without any waiting period for all existing and new employees or his/her spouse.
- c. Day one cover for New Born baby covered within Family Floater sum insured.
- d. Mid-term inclusion of spouse on account of marriage during the course of policy.
- e. Coverage for New joinees and their dependents from the date of joining.
- f. Pre-existing diseases to be covered.
- g. 30 days and first year exclusions to be waived off (including for new joinees and their dependents).
- h. No capping/restriction on the room rent charges, cost of surgeries etc.
- i. Pre and Post Hospitalization expenses coverage for 30 and 60 days respectively.
- j. Co-payment clause, if any, to be waived off.
- k. Age bracket from 0 to 100 years, i.e., Maximum Age of any member in the group (now and future inclusions):100 years.
- l. Refund of premium on account of Mid-term Deletion/separation of members to be allowed from the date of separation.

5. You are requested to submit the bids considering the existing group size, sum insured and the terms and conditions (as per previous policy enclosed herewith) for premium payable by PFRDA on annual basis for the Group Medi-claim policy. The bids in a sealed cover superscribed "Quotation for Group Medi-claim Policy" should reach latest **by 1700 Hrs on 15.03.2018 (Thursday)** at the following address: -

Deputy General Manager (HR),
Pension Fund Regulatory and Development Authority,
Chatrapati Shivaji Bhawan,
1st floor, B-14/A,
Qutab Institutional Area,
Katwaria Sarai,
New Delhi- 110016

6. The pre-bid meeting shall be held on **08.03.2018 (Thursday)** and the bids shall be opened on **15.03.2018 (Thursday) at 1730 hrs** in the office premises of PFRDA as per above mentioned address. The bids sent by Fax or e-mail will not be considered.

7. It is mentioned that few officials would like to enhance the insurance coverage (sum insured) over and above the sum insured entitled as per PFRDA rules. In view of the same, the Insurance Companies are requested to submit premium quote for such additional sum insured in multiples of Rs.50,000/- up to Rs.10,00,000/- (i.e. 50,000/-, 1,00,000/-, 1,50,000/- up to a max of 10,00,000/-) in a separate sealed envelope. The lowest bidder (L1) will be determined based on the premium quote given for basic sum insured and the premium quote for such additional sum insured shall not be considered

for deciding L1. Accordingly, quote for additional sum insured shall be opened only for the selected bidder.

8. General Terms & Conditions

- a. Identity Cards to all the officials/staff and their dependents to be provided within one month of the start of the insurance cover.
- b. There should be a dedicated helpline (24*7) of the TPA of the Insurance Company available and the contact details should be furnished after the start of the insurance cover.
- c. In case of reimbursement to the official/staff, the same should be paid to the official/staff within 15 working days from the submission of the claim documents.
- d. The response time by the TPA at the time of admission should be maximum six hours.
- e. The Claim Statement is to be furnished by the Insurance Company to PFRDA on quarterly basis.
- f. All matters pertaining to this shall be subject to the jurisdiction of the courts in New Delhi only.

9. The Bid is to be submitted for the basic sum insured of Rs.3,24,00,000/- as per format given in **Annexure IV**. For the additional sum insured as per para 7 above, the bids are to be submitted separately in a sealed envelope as per format given in **Annexure V**.

Sd/-
(P. Arumugarangarajan)
Deputy General Manager

Date: 01.03.2018 (Thursday)